

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/6182/2021

This the 28th day of July 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Ashok Kumar Pargotra, Age 50 years, S/o Sh. Parkash Ram, R/o H. No. 76,
Shanker Vihar, Talab Tillo, Jammu.

.....Applicant

(Advocate:- Mr. Abhinav Sharma, Sr Advocate assisted by Mr. Abhimanyu Sharma)

Versus

1. State of J&K through Commissioner/Secretary to Govt. Rural Development
Department, J&K Govt. Civil Secretariat, Srinagar/Jammu and 4 ors.
.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant submits that the T.A. has become infructuous
on account of subsequent developments.

2. Accordingly, the T.A. is dismissed for having become infructuous.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Arun...